

(b) whether it is a fact that the Government of India while granting permission to Saudi Arabia to open Consulate in Bombay in 1977 requested the Government of Saudi Arabia to give permission to open an Indian Consulate at Dahran on a reciprocal basis; and

(c) whether Government have received any representation from Indian citizens for opening of a Consulate at Dahran, if so, the action taken in this direction so far?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) As of today India has consular representatives in 25 places. These consular posts look after consular work as also shipping, trade, in labour, economic and other work, including sometimes even political work. They have also to look after the requirements of our nationals residing and working abroad. Officers have thus to be opened in places with large concentration of Indian populations. In doing so financial and other constraints are kept in view, as also the cost-effectiveness of these officer.

(b) & (c) Yes Sir; the agreement did envisage reciprocity, but there was no specific mention of Dahran at that time. The Saudi authorities have confirmed that we may open a diplomatic Missions in Riyadh, which is becoming the diplomatic, capital of Saudi Arabia, and we could also continue to have representation in Jeddah.

The Government have received representations from Indian citizens requesting that a Consulate be opened at Dahran.

Saudi Authorities who were approached feel that Dahran is not yet ripe to cater for a resident Consular corps.

Night Duty Allowance

4596. SHRI DAYA RAM SHAKYA:
SHRI R. P. SARANGI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that in the years 1976 and 1977, night duty allowance was charged in favour of many of the Luggage/Parcel porters at Delhi Main Station, although they did not perform the night duty; and

(b) if so, whether any action was taken against the supervisory staff and bill clerks at fault?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes in 1976.

(b) Action is being initiated now against the delinquent staff.

इलाहाबाद रेलवे सेवा आयोग का अध्यक्ष

4531. श्री जगपाल सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे सेवा आयोग, इलाहाबाद के अध्यक्ष ने अपने दो पुत्रों को क्रमशः ट्रैफिक अप्रेंटिस और कमर्शियल अप्रेंटिस के पदों पर नियुक्त किया है ;

(ख) क्या यह भी सच है कि ऐसे ही आरोपों में, रेलवे सेवा आयोग, मुजफ्फरनगर के अध्यक्ष को 1978 में सेवा से निकाल दिया गया था ;

(ग) यदि हां, तो इस सम्बन्ध में सरकार का क्या कार्यवाही करने का विचार है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) आयोग द्वारा किये गये चयन में रेल सेवा आयोग के अध्यक्ष के दो पुत्रों को चुना गया था। जांच से पता चला है कि लिखित परीक्षा के मूल्यांकन अथवा साक्षात्कार के लिए अध्यक्ष व्यक्तिगत रूप से जिम्मेदार नहीं थे।

(ख) रेल सेवा आयोग, मुजफ्फरपुर, के अध्यक्ष को सेवा से निकालने के आधार एक जैसे नहीं है। उन्होंने अपने हित की